

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **04.11.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 494/2025 Delay in refiling IA No. 1561/2025	Orchid Valley Apartment Buyers Association Vs Sub Registrar & 4 Ors	Mr. Bijoy P Pulipra	
2.	Comp App (AT) (CH) No. 142/2025 For Stay IA No. 1550/2025 Delay in refiling IA No. 1551/2025	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 1387/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 488/2025 For Direction IA No. 1388/2025 To dispense with IA No. 1389/2025	Regional Provident Fund Commissioner-II, EPFO Vs Furnace Fabrica (India) Ltd, Rep by RP & Anr.	Mr. R Vishnu	
4.	IA No. 477/2025 (For Condone Delay) in Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
5.	IA No. 480/2025 (For Condone Delay) in Comp App (AT) (CH) No.32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri

6.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025 For Additional Docs IA No. 864/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
7.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025 Delay in filing Docs. IA No. 821/2025 For Additional Docs IA No. 863/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. CV Shailandran R1
8.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609 & 1127/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
9.	IA No. 1131 & 1521/2025 (For Additional Docs) in Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors. WITH	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1
10.	IA No. 1129/2025 (For Additional Docs) in Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
11.	IA No. 1132/2025 (For Additional Docs) in Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
12.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
13.	IA No. 1240/2025 (For Additional Docs) in Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1

14.	IA No.1136/2025 (For Additional Docs) in Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors WITH	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
15.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
16.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
17.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr.Ramasubramaniam Raja	Ms. Deepika Murali R9 10 R13
18.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction (With Defects) IA No. 1538/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7
19.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
20.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors.	Mr. CV Shailandhran	Mr. MV Swaroop R2- R4
21.	IA No. 1371/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing & Financial Services India Ltd & Anr WITH	Mr. Pranav Gopalakrishnan	
22.	IA No. 1373/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr.	Mr. Pranav Gopalakrishnan	

23.	Comp App (AT) (CH) (Ins) No. 258/2025 For Exemption IA No. 731/2025 For Urgent listing IA No. 732/2025 For Stay IA No. 733/2025	Mandava Prabhakar Rao, Suspended Director, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors. WITH	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator
24.	Comp App (AT) (CH) (Ins) No. 259/2025 For Exemption IA No. 734/2025 For Stay IA No. 735/2025 For Urgent listing IA No. 736/2025	Mandava Prabhakara Rao, Erstwhile Director of the Corporate Debtor, NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 2 Ors.	Mr. VVSN Raju	Mr. Pulkit Deora Mr. Amir Bavani For Caveator
25.	Comp App (AT) (CH) (Ins) No. 260/2025 For Exemption IA No. 738/2025 For Stay IA No. 739/2025 For Urgent listing IA No. 740/2025	Mandava Prabhakara Rao, Suspended Director of the Corporate Debtor Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power and Infratech Ltd & 5 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1 Mr. Amir Bavani R3 Ms. Manjushree Mitra R6
26.	Comp App (AT) (CH) (Ins) No. 282/2025 For Stay IA No. 790/2025	Mandava Prabhakara Rao, Suspended Director of NSL Nagapatnam Power and Infratech Ltd. Vs Navneet Kumar Gupta, RP of NSL Nagapatnam Power & Infratech Ltd. & 2 Ors WITH	Mr. VVSN Raju	Mr. Pulkit Deora R1
27.	Comp App (AT) (CH) (Ins) No. 289/2025 For Exemption IA No. 824/2025 For Stay IA No. 825/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd & 2 Ors. WITH	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2 Mr. Amir Bavani R3
28.	Comp App (AT) (CH) (Ins) No. 290/2025 For Stay IA No. 827/2025 For Exemption IA No. 828/2025	Rashmi Metallurgical Industry Pvt Ltd Vs Navneet Kumar Gupta RP, NSL Nagapatnam Power and Infratech Ltd. & Anr	Mr. Thriyambak J Kannan	Mr. Pulkit Deora R1 Mr. Kunal Saini R2
29.	Comp App (AT) (CH) (Ins) No. 466/2023 For Exemption IA No. 1456/2023 For Stay IA No. 1458/2023	IDEB Grand Reality Pvt Ltd Vs Velayudham Jayavel & 2 Ors.	Ms. Akshayaa Benjamin	Ms. Poornima Hatti R1 Mr. Srihari - R2 R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr	Ms. Shruti Widge Ms. Geethika MA	Link Legal Ms. Pooja Mahajan R2
31.	Comp App (AT) (CH) (Ins) No. 340/2024 For Exemption IA No. 924/2024 For Stay IA No. 925/2024 For Direction IA No. 926/2024	T. Jayamohan Vs State Bank of India, SAMB WITH	Mr. DO Kaviyanathan	Mr. R Sugumaran
32.	Comp App (AT) (CH) (Ins) No. 341/2024 For Direction IA No. 927/2024 For Stay IA No. 928/2024 For Exemption IA No. 929/2024	T. Jayananth Vs State Bank of India, SAMB	Mr. DO Kaviyanathan	Mr. R Sugumaran
33.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr WITH	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1
34.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors	Mr. BSV Prakash Kumar	Mr. Anant Merathia R1
35.	Comp App (AT) (CH) (Ins) No. 396/2024	T Sathisan Monitoring Committee Chairman, Splendid Metal Products Ltd. Vs Invent Assets Securitisation & Reconstruction Pvt Ltd	Mr. T Ravichandran	Ms. Aakanksha Nehra
36.	Comp App (AT) (CH) No. 93/2025 For Urgent Hearing IA No. 883/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 4 Ors. Vs S. Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS
37.	Comp App (AT) (CH) (Ins) No. 75/2025	Immaneni Eswara Rao Erstwhile IRP of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar & Anr.	Mr. Y Suryanarayana	Mr. TVL Narasimha Rao- R1 Mr. VRN Prashanth- R2

38.	Comp App (AT) (CH) (Ins) No. 384/2025	Future Market Networks Ltd Vs Laila Hotels & Resorts Pvt Ltd	Ms. Anusha Peri	Mr. Polkampally Pavan Kumar Rao For Caveator
39.	Comp App (AT) (CH) (Ins) No. 385/2025 For Stay IA No. 1128/2025	Laji Joseph Vs The South Indian Bank WITH	Mr. Arun C Mohan	Mr. ML Ganesh
40.	Comp App (AT) (CH) (Ins) No. 386/2025 For Stay IA No. 1130/2025	Joys Laji Vs The South Indian Bank	Mr. Arun C Mohan	Mr. ML Ganesh
41.	Comp App (AT) (CH) (Ins) No. 457/2025 For Stay IA No. 1304/2025	A Joseb Raj Stakeholder & Personal Guarantor of Oceanic Edible International Ltd Vs PR Raman, Liquidator Oceanic Edibles International Ltd & Anr	Mr. J Manivannan	
42.	Comp App (AT) (CH) (Ins) No. 511/2025 For Stay IA No. 1450/2025	Kokku Prabhu Venkata Anjani Kumar, Suspended Director, Ramakrishna Housing Pvt Ltd Vs JC Flowers Asset Reconstruction Pvt Ltd & Anr.	Mr. R Imayavaramban	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA (AT) No. 44/2022 (Comp App (AT) No. 324/2019)	Synthite Industries Pvt Ltd Vs 3A Capital Services Ltd. & 7 Ors	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Akash Singh- R1
44.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	
45.	Comp App (AT) (CH) No. 11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr. Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa – R12
46.	TA (AT) No. 294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021)	Samruddhi Investors Services Pvt Ltd Vs 3A Capital Services Ltd. WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Y Suryanarayana R2- R5

47.	TA (AT) No. 123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
48.	TA (AT) No.124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors.	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
49.	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt. Ltd. & 11 Ors.	Ms. Preeti Mohan Mr. Y Suryanarayana	Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr.A Chakravarthy Mudiraj- R11
50.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erstwhile Managing Director, India Tech Ltd & 2 Ors Vs Sasitharan Ramaswamy, Liquidator of India Techs Ltd	Dr. KS Ravichandran, PCS Ms. Manjula Devi	Mr.R Imayavaramban
51.	Comp App (AT) (CH) No. 13/2022 For Direction IA No. 124/2022	Wilson Jacob & 2 Ors. Vs The Kottayam Port and Container Terminal Services Pvt Ltd & 10 Ors.	Mr. B Dhanaraj	Mr. Sreejith R Nair R1-R7 SVJS Associates R8 Mr. EK Kumaresan R10
52.	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd. Vs The Regional Provident Fund Commissioner- I Employees Provident Fund Organization & 2 Ors	Shivakumar & Suresh	Mr. PK Panner Selvam R1 Mr. Gunasekaran, Liquidator- R2, R3
53.	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors. Vs D Tej Kumar & 51 Ors	Mr. Anant Merathia	Mr. D Srinivasa Rao R2
54.	Comp App (AT) (CH) (Ins) No. 280/2022	Itakem Finichem Pvt Ltd Vs Iconium Leather Works Pvt Ltd	Mr. Pawan Jhabakh	
55.	Comp App (AT) (CH) (Ins) No. 310/2022 For Stay IA No. 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam, RP of United Seamless Tubulaar Pvt Ltd & 9 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana R1 Mr. Vinod Kumar R3, R7 Mr.VV Sivakumar R5 R6 Mr. Vinod Kumar R7

56.	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T. Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP of Jeffson Universal Logistics Pvt Ltd & Anr	Mr. Pawan Jhabakh	Mr. NP Vijaykumar R2
57.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund CommissionerII, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & 2 Ors	Mr. R Vishnu	

02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
58.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd Vs K Bharathi & 4 Ors WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5
59.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd Vs K Bharathi & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
60.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt Ltd & 5 Ors WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
61.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd Vs Sripriya Kumar Liquidator of Green Gardens Pvt Ltd & 4 Ors WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
62.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No. 521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4

63.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
64.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
65.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt Ltd & Anr. WITH	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
66.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
67.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 For Urgent Hearing IA No. 930/2025	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. B Ramprasath.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in